



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 21.12.2024

NOTICE

Please take notice that the following matters listed in the Court – IV on 23.12.2024 will not be taken up. The next dates of hearing will be notified later.

Sl. No.	Case No.	Name of Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 88 of 2023 & I.A. No. 2404, 2405 of 2023 (PH)	CA Lavitha Shetty Vs. National Financial Reporting Authority (NFRA) With	Rishi Singhal	Zoheb Hossain Ravi Prakash
2.	Comp. App. (AT) No. 94 of 2023 & I.A. No. 2432, 2433 of 2023 (PH)	CA Lavitha Shetty Vs. National Financial Reporting Authority (NFRA)	Rishi Singhal	Ravi Prakash Aman Rewaria Ajtu Khandelwal
3.	Comp. App. (AT) No. 193 of 2023 & I.A. No. 4751, 4752, 4753 of 2023 (PH)	K Pandeya & Co. & Anr. Vs. National Financial Reporting Authority (NFRA)	Rohan Batra	Zoheb Hossain Vivek Gurnani Farheen Penwale

By order of Hon'ble Chairperson
-Sd/
Registrar